

Nature of Case – A.B.A(8304/2020)

Jitendra Nath Ghoshal @ Jitendra Ghoshal and others Vs. State of Jharkhand And Another

Advocate – Lukesh kumar

DEFECTS : -

9(i) P.form is without signature.

(ii) Name of petitioner no. 2 does not tally with execution at Vak and Impugned order.

(iii) Duly certified to be true t/c of pg 16,17,18,22 to 26 and 30 may be filed.